

**Shortfall in Production of ONGC Due to Terrorists Activities**

212. SHRI N. J. RATHVA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the shortfall in production of O.N.G.C. due to terrorists activities and the quantity of shortfall in comparison to the last year's production; and

(b) the steps being takenen by the Government to increase the production?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) The ONGC produced a quantity of 27.82 million tonnes of crude oil during the Year 1991-92 as against 30.345 million tonnes in 1990-91. As a consequence of kidnapping/Killing of ONGC officers in Assam the ONGC strike from 9.9.91 to 15.9.91 resulted in a production loss of 0.581 million tonnes.

(b) In order to augment indigenous production of crude Oil, Government have sanctioned a number of oil field development projects. Moreover, the Government have permitted private investment in this area which is expected to give a fillip to oil production activities.

[English]

**Retention of Government Accommodation by Government servant After Retirement**

213. SHRI GABAJI MANGAJI THAKORE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a Government Servant can retain the Government accommodation at-

ter retirement:

(b) if so, upto what period; and

(c) the grounds thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). On retirement an occupant of General pool residential accommodation is allowed to retain it for a period of 4 months on Payment of normal licence fee. Further retention of Government accommodation for another period of 4 months can be allowed on payment of twice the normal licence fee, in case the retiring employee does not own a house within the municipal limits of the city where he is occupying Govt. accommodation on special grounds such as medical treatment of a family member and education of the children.

**Distribution of High Yielding Varieties of seeds.**

214. SHRI. SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the targets fixed for the distribution of certified quality seeds to farmers during the last three years; and

(b) the extent of land covered under each of the different crops using the high yielding variety of seeds out of the total area under respective crops?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMA CHANDRAN):

(a) The targets for distribution of seeds during the last three are as under:-

<i>Year</i>	<i>Qty in lakh Qtls</i>
1989-90	70.00 (certified quality)
1990-91	45.00 (certified)
1991-92	49.00 (certified)

(b) Crop-wise total area and the area covered under High Yielding Variety Programme for the year 1990-91 is given below:-

(*Million ha*)

<i>Crop</i>	<i>Total area</i>	<i>Area under High yielding Variety Programme (Anticipated)</i>
Rice	42.59	28.06
Wheat	23.98	20.41
Jowar	14.50	6.70
Bajra	10.45	5.14
Maize	5.95	2.58
Ragi	2.18	2.05
Total	99.65	63.04

#### **Destruction of Bridges by Militants in Kashmir**

215. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bridges destroyed by the militants in Kashmir during each of the last three years;

(b) whether these bridges have since been repaired/reconstructed; and

(c) the measures taken to safeguard

these bridges?

THE MINISTER OF STATE IN THE OF MINISTRY, PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The information is awaited from the Government of Jammu & Kashmir and will be laid on the Table of the House.

#### **Allocation of Land by DDA for Religious Purpose**

216. SH. SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state: